

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1516
ANSWERED ON:10.03.2008
IRRIGATION PROJECTS
Dube Shri Ramesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether a large number of ongoing major and medium irrigation projects in the country are being developed without the necessary clearance and approval of the Union Government;
- (b) if so, the details thereof alongwith the cost involved in these projects; and
- (c) the reasons for not according approval to these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) As per the Report of Working Group on Water Resources for the XI Five Year Plan, the unapproved projects in the X Plan comprising of 90 major, 136 medium and 74 Extension, Renovation & Modernization (ERM) projects are likely to spill over into XI Plan. The latest estimated cost of these projects is assessed as Rs.122060.24 crore and expenditure incurred on these projects up to X Plan is assessed as Rs.41127.75 crore. Irrigation being State subject, the planning, execution and funding of irrigation projects is within the purview of the concerned State Governments. The Central Appraising Agencies (CAA) considers only those projects which are submitted by the State Government for appraisal to CAA. However, funding for expeditious completion of these projects being provided under Accelerated Irrigation Benefits Programme is not provided to unapproved projects. The time taken for completion of appraisal process for the project proposals received by CAA depends on the promptness with which the State Governments complies with the observations of the Central Appraising Agencies.